

Sub-Regional Offices under Employees Provident Fund

2529. Shri Sezhiyan: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether Government have considered any proposal for opening the sub-regional offices at Coimbatore and Madurai in the Employees' Provident Fund Organisation;

(b) whether Government have received any memoranda from the employees in this regard; and

(c) the decision taken by Government thereon?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan): (a) and (b). Yes.

(c) The matter is still under consideration.

Duty Hours for R.M.S. Employees

2530. Shri Sezhiyan: Will the Minister of Communications be pleased to state:

(a) whether Government have fixed the normal duty hours for the employees of the Railway Mail Service; and

(b) if so, the rate of monetary compensation payable for the overtime done by the Railway Mail Service employees?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Yes.

(b) A statement of the rates applicable to R.M.S. employees is laid on the Table of the House. [Placed in Library. See No. LT-6807/66].

New R.M.S. Sections

2531. Shri Sezhiyan: Will the Minister of Communications be pleased to state:

(a) whether Government have

under consideration proposals for opening of new Sections of Railway Mail Service in the following trains;

(i) between Madras and Coimbatore by the Cochin Express,

(ii) between Erode and Madras by West Coast Express,

(iii) between Mayurum and Madras by Trivandrum Fast Passenger, and

(iv) between Katpadi and Tirupathi by Triupathi Express; and

(b) if so, when a decision is likely to be taken in this regard?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) (i) The proposal is under consideration.

(ii) The opening of this section was not found justified since there exists a transit section in this train between Madras and Shoranur.

(iii) The proposal was not agreed to since it was not advantageous to mails.

(iv) There is no such proposal.

(b) The decision on the proposal as at (i) above is likely to be taken shortly.

Weekly Rest for R.M.S. Employees

2532. Shri Sezhiyan: Will the Minister of Communications be pleased to state:

(a) whether the principle of one day rest after six day's duty in a week is applied to the employees of the Railway Mail Service; and

(b) if not, whether Government have devised any other way of allowing weekly off to the staff in the Railway Mail Service Sections working on all the days in a week?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha